PROGRAMME
Subject: “Dispute Resolution Scenario in Telecom and Broadcasting Sectors”
Saturday 19th December, 2009
Ravindra Natya Griha, R.N.T. Marg, Indore

09.00 am to 09.30 am Registration of delegates

INAUGURAL SESSION

09.30 am to 09.40 am Lighting of the Lamp
09.40 am to 09.45 am Introduction of dignitaries of Inaugural Session
09.45 am to 10.00 am Welcome address by Mr. G.D. Gaiha, Member, Telecom Disputes Settlement and Appellate Tribunal.
10.00 am to 10.15 am Address by Mr. P.J. Thomas, Secretary, Department of Telecommunication (DOT)
10.15 am to 10.30 am Address by Dr. J.S. Sarma, Chairperson, Telecom Regulatory Authority of India (TRAI)
10.30 am to 10.45 am Address Hon’ble Mr. Justice S.L. Kochar, Judge, High Court of Madhya Pradesh, Indore Bench (Guest of Honour)
10.45 am to 11.00 am Address by Hon’ble Mr. Justice S.B. Sinha, Chairperson, Telecom Disputes Settlement & Appellate Tribunal (TDSAT).
11.00 am to 11.15 am Inaugural address by Hon’ble Mr. Justice Deepak Verma, Judge, Supreme Court (Chief Guest)
11.15 am to 11.25 am Vote of Thanks
11.25 A.M. to 11.45 A.M. Tea Break

BUSINESS SESSION

“DISPUTE RESOLUTION AND REDRESSAL OF CONSUMER GRIEVANCES IN TELECOM AND BROADCASTING SECTORS”

11.45 am to 11.47 am Introduction of Mr. N. Parameswaran, Chairman of the session
11.47 am to 12.05 pm Opening remarks by Chairman of the Session Mr. N. Parameswaran, Principal Advisor (B&Cs), Telecom Regulatory Authority of India (TRAI) and introduction of the following panelists by him:
   (i) Mr. J.S. Deepak, Joint Secretary, DOT
   (ii) Mr. Manjul Bajpai, President, Telecom Lawyers Association
   (iii) Mr. Piyush Khare, GM, BSNL
   (iv) Mr. Gopal Jain, Advocate
   (v) Mr. A. Mohan, Executive Vice-President, Zee Network
   (vi) Mr. Madhav Joshi, President, Legal & Regulatory, Tata Teleservices Ltd
   (vii) Mr. S. N. Sharma, President, DEN Networks Ltd.
   (viii) Mr. Sudhakar V. Velankar, Secretary, Grahak Hitvardhini
   (ix) Mrs. Roop Sharma, President, Cable Operators Federation of India
12.05 pm to 12.20 pm Presentation by Mr. Manjul Bajpai, President, Telecom Lawyers Association on “Dispute Resolution Scenario in Telecom and Broadcasting Sectors”.
12.20 pm to 12.35 pm Presentation by Mr. S.N. Sharma, President, DEN Networks Ltd.
12.35 pm to 12.50 pm Presentation by Mr. Sudhakar V. Velankar, Secretary, Grahak Hitvardhini
12.50 pm to 01.50 pm Discussion and interactive session of the panelists with the audience to be moderated by Mr. N. Parameswaran, Principal Advisor (B&Cs), TRAI
01.50 pm to 02.00 pm Vote of Thanks
02.00 pm onwards LUNCH